

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

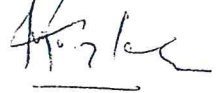

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	N. P. VIJAY KUMAR	Counsel for Petitioner	
2.	Kashnik Ravi Varma for S. Ramasubramanian & Associates	Counsel for Respondents 1-2, 4-7.	

ORDER

Counsel for Petitioner present. Counsel for R1, R2, R4 to R7 present, no representation on behalf of R3. Both the Counsels prayed for time. At request, the matter is adjourned. Put up on **02.03.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)